

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-123
IA-3714/2020
IN
IB-1208(ND)/2019

IN THE MATTER OF:

M/s. Luxe Enterprises

Vs.

M/s. Flaura High Tech Appliances Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 23.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/OC :
For the Respondent/CD :
For the Intervener :

ORDER

Learned counsel for the Non-Applicant/Respondent states that reply is filed.

List the Application for hearing on 28.01.2021.


(DR. DEEPTI MUKESH)
MEMBER (J)